

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 714 of 2020

Rajeev @ Rjeev Yadav

... .. **Petitioner**

Versus

1. The State of Jharkhand
2. Simran Kaur

... .. **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner

: Mr. Purnendu Sharan, Advocate

For the State

: Mr. Rakesh Kumar, A.P.P.

05/25.06.2020 It appears that till date notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is extended for a further period of two weeks.

The interim order granted earlier shall continue till the next date of listing.

(R. Mukhopadhyay, J.)

Alok/-